

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

---

**ORDERS OF THE BENCH**

---

**Date of Order: 17.02.2016**

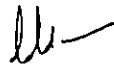
**OA No. 291/00706/2014 with MA No. 291/00484/2014**

Mr. Nand Kishore, counsel for applicant.

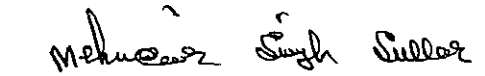
Mr. Y.K. Sharma, counsel for respondents.

At the very outset learned counsel for the applicant intends to withdraw the main OA and MA on the ground that the respondents have already granted the requisite relief to the applicant.

In this view of the matter, the main OA and MA are hereby dismissed as withdrawn as having become infructuous as prayed for.



(MS. MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER



(JUSTICE M. S. SULLAR)  
JUDICIAL MEMBER

Kumawat